

upgraded and replaced by 2 x 3 KW FM transmitter during Eighth Five Year Plan. The existing Doordarshan production facility at Ranchi is envisaged to be upgraded to a full fledged studio centre.

(c) Does not arise.

[Translation]

Posting of Doctors

3459. DR. P.R. GANGWAR :
SHRI DATTA MEGHE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that the doctors posted in rural areas live in cities;

(b) if so, the reasons therefor;

(c) whether the Government propose to take fresh initiatives to attract these doctors to live and work in the villages; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (d). Appointments postings and transfers of doctors concern the State Governments. Due to occasional shortage of doctors in some States rural areas are being covered by visits of doctors on scheduled days.

National Academy of Correctional Administration

3460. DR. LAXMINARAYAN PANDEYA : Will the Minister of HOME

AFFAIRS be pleased to state :

(a) whether the Government of Madhya Pradesh has sent a proposal for setting up National Academy of Correctional Administration to the Union Government for approval;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) Yes, Sir.

(b) The State Government had offered land for setting up National Academy of Correctional Administration in Bhopal.

(c) It has been decided not to set up a National Academy of Correctional Administration.

[English]

Uttaranchal State

3461. SHRI CHINMAYANAND SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any proposal received from the Government of Uttar Pradesh to form a separate Uttaranchal State is under consideration with the Union Government;

(b) if so, the details thereof; and

(c) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

P.M. SAYEED) : (a) to (c). In December, 1991, the Government of Uttar Pradesh forwarded a copy of the Resolution passed by the State Assembly on the 12.8.91, urging the Central Government to create a separate State of Uttaranchal comprising the eight hill districts of Uttarkashi, Chamoli, Pauri Garhwal, Tehri Garhwal, Nainital, Pithoragarh, Almora and Dehradun on the Kumaon and Garhwal Divisions of Uttar Pradesh. After a preliminary examination of the proposal the State Government had been requested to furnish information about the financial profile of the 8 hill districts concerned, split up under administrative developmental and maintenance heads. They have, however, expressed their inability to provide the same. The present State Government which assumed office in December 1993 has not yet taken up the matter formally.

[Translation]

National Cancer Control Programme

3462. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the funds provided to each State by the Union Government under the National Cancer Control Programme during 1992-93 and 1993-94;

(b) the amount utilised by each State during this period;

(c) whether some of the States could not utilise these funds;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to ensure utilisation of these funds effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) Assistance is generally provided to Medical institutes, Hospitals, Voluntary Organisations etc. A Statement indicating the assistance given under various schemes of NCCP during 1992-93 and 1993-94 is attached.

(b) to (e). Utilisation reports are submitted by the institutions directly or through the State Governments in due course of time.